

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
STARRED QUESTION NO. 298
TO BE ANSWERED ON 9.8.2021**

Criteria For Setting up of JNVs

***298. SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI SUDHAKAR TUKARAM SHRANGARE:**

Will the Minister of EDUCATION be pleased to state:

- (a) the Jawahar Navodaya Vidyalayas (JNVs) currently established in the country, State/district-wise;
- (b) whether any criteria has been fixed for setting up of JNVs in the country and if so, the details thereof and the year in which such criteria/norms were fixed;
- (c) the details of requests for setting up of new such schools received during each of the last three years and the current year, State-wise;
- (d) the details of the funds allocated, released and actually utilized during the said period for setting up of these schools in various States; and
- (e) the manner in which the Government proposes to provide the benefit of integrated education facility by setting up of new JNVs and Kendriya Vidyalayas in every district/sub-division/block headquarters in the coming years?

ANSWER

**MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 298 RAISED BY SHRI SANJAY SADASHIVRAO MANDLIK AND SHRI SUDHAKAR TUKARAM SHRANGARE, HON'BLE MEMBERS OF PARLIAMENT TO BE ANSWERED ON 9.8.2021 REGARDING CRITERIA FOR SETTING UP OF JNVS

(a) As on date, there are 649 functional JNVs in the country. State/UT/ District-wise details are at Annexure-I.

(b) The Navodaya Vidyalaya Scheme, as approved by the Government on 05.08.1985, envisages opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government/UT administration to make available requisite suitable land free of cost for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. However, actual sanction and opening of new JNV depends on the availability of funds and approval by the Competent Authority. All the districts (as on 31st May, 2014) of the States/UTs, which have accepted the scheme, have been covered.

(c) The State-wise details of requests received for setting up of new such schools during each of the last three years and the current year are at Annexure-II.

(d) The details of the fund allocated, released and actually utilized during the last three years and the current year for operating existing JNVs and ongoing construction works are as under:-

(Amount in Crore Rs.)

Year	Budget Allocated to NVS	Budget Released to NVS	Expenditure incurred by NVS
2018-19	3213.00	3213.00	3164.77
2019-20	3387.00	3387.00	3438.66
2020-21	3480.00	3480.00	3364.80 (unaudited)
2021-22	3800.00 (B.E.)	850.00 (upto June, 2021)	1128.62 (Provisional - upto June, 2021)

(e) JNVs are opened in each district (as on 31st May, 2014) of the country for providing good quality modern education along with boarding & lodging facilities free of cost to the talented children predominantly from rural areas without regard to their socio-economic background.

Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are not opened Block-wise or District-wise. KVS are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations and resources committed by them for setting up a new KV. The proposals received from various sponsoring authorities found fulfilling the mandatory pre-requisite for opening of new KVs have to compete with other such proposals under the “Challenge Method” and also subject to approval of the competent authority.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 298 FOR 9.8.2021 RAISED BY SHRI SANJAY SADASHIVRAO MANDLIK AND SHRI SUDHAKAR TUKARAM SHRANGARE, HON'BLE MEMBERS OF PARLIAMENT REGARDING CRITERIA FOR SETTING UP OF JNVS

State/UT/district-wise details of JNVs as on date in the country

S. No.	State/UT	Number of JNVs	JNVs (Districts)
1.	ANDAMAN & NICOBAR ISLANDS	03	Car Nicobar, Middle Andaman, South Andaman
2.	ANDHRA PRADESH	15	Anantapur, Chittoor, East Godavari-I, East Godavari-II, Guntur, Kadapa, Krishna, Kurnool, Nellore, Prakasam-I, Prakasam-II, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari
3.	ARUNACHAL PRADESH	17	Anjaw, Changlang, Dibang Valley, East Kameng, East Siang, Kurung Kumey, Longding, Lower Dibang Valley, Lower Subansiri, Namsai, Papumpare, Tawang, Tirap, Upper Siang, Upper Subansiri, West Kameng, West Siang
4.	ASSAM	27	Baksa, Barpeta, Bongaigaon, Cachar, Chirang, Dima Hasao, Darrang, Dhemaji, Dhubri, Dibrugarh, Goalpara, Golaghat, Hailakandi, Jorhat, Kamrup, Karbianglong-I, Karbianglong-II, Karimganj, Kokrajhar, Lakhimpur, Morigaon, Nagaon, Nalbari, Sivasagar, Biswanath, Tinsukia, Udalguri
5.	BIHAR	39	Araria, Arwal, Aurangabad, Banka, Begusarai, Bhagalpur, Bhojpur, Buxar, Darbhanga, East Champaran, Gaya-I, Gaya-II, Gopalganj, Jamui, Jehanabad, Kaimur, Katihar, Khagaria, Kishanganj, Lakhisarai, Madhepura, Madhubani, Munger, Muzaffarpur, Nalanda, Nawada, Patna, Purnia, Rohtas, Saharsa, Samastipur, Saran, Sheikhpura, Sheohar, Sitamarhi, Siwan, Supaul, Vaishali, West Champaran
6.	CHANDIGARH	01	Chandigarh
7.	CHHATTISGARH	28	Balod, Baloda Bazar, Balrampur, Bastar, Bemetara, Bijapur, Bilaspur, Dantewada, Dhamtari, Durg, Gariyaband, Janjgir Champa, Jashpur, Kabirdham, Kanker, Kondagaon, Korba, Korea, Mahasamund, Mungeli, Narayanpur, Raigarh, Raipur, Rajnandgaon, Surguja, Sukma-I, Sukma-II, Surajpur
8.	DADRA & NAGAR HAVELI	01	Silvassa
9.	DAMAN & DIU	02	Daman, Diu
10.	DELHI	02	Jaffarpurkalan, Mungeshpur
11.	GOA	02	North Goa, South Goa
12.	GUJARAT	34	Ahmedabad, Amreli, Anand, Aravalli, Banaskantha, Bharuch, Bhavnagar, Botad, Chhotaudepur, Dahod-I, Dahod-II, Dangs, Devbhoomi Dwarka, Gandhinagar, Gir Somnath, Jamnagar, Junagadh, Kheda, Kachchh, Mahisagar, Mehsana, Morbi, Narmada, Navsari, Panchmahal, Patan, Porbandar, Rajkot, Sabarkantha, Surendranagar, Surat, Tapi, Vadodara, Valsad

13.	HARYANA	21	Ambala, Bhiwani, Faridabad, Fatehabad, Gurugram, Hisar, Jhajjar, Jind, Kaithal, Karnal, Kurukshetra, Mahendragarh, Mewat, Palwal, Panchkula, Panipat, Rewari, Rohtak, Sirsa, Sonapat, Yamunanagar
14.	HIMACHAL PRADESH	12	Bilaspur, Chamba, Hamirpur, Kangra, Kinnaur, Kullu, Lahaul Spiti, Mandi, Shimla, Sirmour, Solan, Una
15.	JAMMU & KASHMIR	20	Anantnag, Bandipore, Baramulla, Budgam, Doda, Ganderbal, Jammu-I, Jammu-II, Kishtwar, Kathua, Kulgam, Kupwara, Pulwama, Poonch, Rajouri, Ramban, Reasi, Samba, Shopian, Udhampur
16.	JHARKHAND	26	Bokaro, Chatra, Deoghar, Dhanbad, Dumka, East Singhbhum, Garhwa, Giridh, Godda, Gumla, Hazaribagh, Jamtara, Khunti, Koderma, Latehar, Lohardaga, Pakur-I, Pakur-II, Palamu-I, Palamu-II, Ramgarh, Ranchi, Sahebganj, Saraikela, Simdega, West Singhbhum
17.	KARNATAKA	31	Bagalkot, Ballari, Bengaluru Rural, Bengaluru Urban, Belagavi, Bidar, Chamarajnar, Chikaballapur, Chikkamagaluru, Chitradurga, Davangere, Dharwad, Gadag, Hassan, Haveri, Kalaburagi-I, Kalaburagi-II, Kodagu, Kolar, Koppal, Mandya, Mysuru, North Canara, Raichur, Ramanagara, Shivamogga, South Canara, Tumakuru, Udupi, Vijayapura, Yadgir
18.	KERALA	14	Alappuzha, Ernakulam, Idukki, Kannur, Kasaragod, Kollam, Kottayam, Kozhikode, Malappuram, Palakkad, Pathanamthitta, Thrissur, Thiruvananthapuram, Wayanad
19.	LADAKH	02	Kargil, Leh
20.	LAKSHADWEEP	01	Minycoy
21.	MADHYA PRADESH	54	Agar Malwa, Alirajpur, Anuppur, Ashoknagar, Balaghat, Barwani, Betul, Bhind, Bhopal, Burhanpur, Chhatarpur, Chhindwara, Damoh, Datia, Dewas, Dhar, Dindori, Guna, Gwalior, Harda, Hoshangabad, Indore, Jabalpur, Jhabua-I, Jhabua-II, Katni, Khandwa, Khargone, Mandla, Mandsaur, Morena, Narsinghpur, Neemuch, Panna, Raisen, Rajgarh, Ratlam-I, Ratlam-II, Rewa, Sagar, Satna, Sehore, Seoni, Shahdol, Shajapur, Sheopur, Shivpuri, Sidhi, Singrauli, Tikamgarh, Ujjain-I, Ujjain-II, Umaria, Vidisha
22.	MAHARASHTRA	34	Ahmednagar, Akola, Amravati, Aurangabad, Beed, Bhandara, Buldhana, Chandrapur, Dhule, Gadchiroli, Gondia, Hingoli, Jalgaon, Jalna, Kolhapur, Latur, Nagpur, Nanded, Nandurbar-I, Nandurbar-II, Nashik, Osmanabad, Palghar, Parbhani, Pune, Raigad, Ratnagiri, Sangli, Satara, Sindhudurg, Solapur, Wardha, Washim, Yavatmal
23.	MANIPUR	11	Bishnupur, Churachandpur, Chandel, East Imphal, Senapati-I, Senapati-II, Tamenglong, Thoubal, Ukhrul-I, Ukhrul-II, West Imphal
24.	MEGHALAYA	12	East Garo Hills, East Jaintia Hills, East Khasi Hills-I, East Khasi Hills-II, North Garo Hills, Ri-Bhoi, South Garo Hills, South West Garo Hills, South West Khasi Hills, West Garo Hills, West Jaintia Hills, West Khasi Hills
25.	MIZORAM	08	Aizawl, Champhai, Kolasib, Lawngtlai, Lunglei, Mamit, Saiha, Serchhip
26.	NAGALAND	11	Dimapur, Kohima, Longleng, Kiphire, Mokokchung, Mon,

			Peren, Phek, Tuensang, Wokha, Zunheboto
27.	ODISHA	31	Angul, Balasore, Bargarh, Bhadrak, Balangir, Boudh, Cuttack, Deogarh, Dhenkanal, Gajapati, Ganjam, Jagatsinghapur, Jajpur, Jharsuguda, Kalahandi, Kendrapara, Kendujhar, Khordha, Koraput, Malkangiri-I, Malkangiri-II, Mayurbhanj, Nabarangpur, Nayagarh, Nuapada, Kandhamal, Puri, Rayagada, Sambalpur, Sonepur, Sundargarh
28.	PUDUCHERRY	04	Karaikal, Mahe, Pondyicherry, Yanam
29.	PUNJAB	23	Amritsar-I, Amritsar-II, Barnala, Bathinda, Fatehgarh Sahib, Faridkot, Fazilka, Ferozepur, Gurdaspur, Hoshiarpur, Jalandhar, Kapurthala, Ludhiana, Mansa, Moga, Mohali, Muktsar, Pathankot, Patiala, Ropar, Nawanshahr, Sangrur, Tarn Taran
30.	RAJASTHAN	35	Ajmer, Alwar, Banswara-I, Banswara-II, Baran, Barmer, Bharatpur, Bhilwara, Bikaner, Bundi, Chittorgarh, Churu, Dausa, Dholpur, Dungarpur, Hanumangarh, Jaipur, Jaisalmer, Jalore, Jhalawar, Jhunjhunu, Jodhpur, Karauli, Kota, Nagaur, Pali, Pratapgarh, Rajsamand, Sawai Madhopur, Sikar, Sirohi, Sri Ganganagar-I, Sri Ganganagar-II, Tonk, Udaipur
31.	SIKKIM	04	East Sikkim, North Sikkim, South Sikkim, West Sikkim
32.	TELANGANA	09	Adilabad, Karimnagar, Khammam, Mahaboob Nagar, Medak, Nalgonda, Nizamabad, Ranga Reddy, Warangal
33.	TRIPURA	08	Dhalai, Gomati, North Tripura, Sepahijala, South Tripura, Unakoti, Khowai, West Tripura
34.	UTTAR PRADESH	75	Agra, Aligarh, Allahabad, Ambedkar Nagar, Amroha, Auriya, Azamgarh, Budaun, Baghpat, Bahraich, Ballia, Balrampur, Banda, Barabanki, Bareilly, Basti, Bhadohi, Bijnor, Bulandshahar, Chandauli, Chitrakoot, Deoria, Etah, Etawah, Faizabad, Farrukhabad, Fatehpur, Firozabad, Gautam Buddha Nagar, Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hamirpur, Hapur, Hardoi, Hathras, Jalaun, Jaunpur, Jhansi, Kannauj, Kanpur Dehat, Kanpur Nagar, Kanshiramnagar, Kaushambi, Kushinagar, Lakhimpur Kheri, Lalitpur, Lucknow, Maharajganj, Mahoba, Mainpuri, Mathura, Mau, Meerut, Mirzapur, Moradabad, Muzaffarnagar, Pilibhit, Pratapgarh, Raebareli, Rampur, Saharanpur, Sambhal, Sant Kabir Nagar, Shahjahanpur, Shamali, Shravasti, Siddharthnagar, Sitapur-I, Sitapur-II, Sonbhadra, Sultanpur, Unnao, Varanasi
35.	UTTARAKHAND	13	Almora, Bageshwar, Chamoli, Champawat, Dehradun, Haridwar, Nainital, Pauri Garhwal, Pithoragarh, Rudraprayag, Tehri Garhwal, Udham Singh Nagar, Uttarkashi
36.	WEST BENGAL	19	Alipurduar, Bankura, Birbhum, Burdwan, Coochbehar, Dakshin Dinajpur, Darjeeling, East Medinipur, Hooghly, Howrah, Jalpaiguri, Murshidabad, North 24 Parganas, Nadia, Purulia, South 24 Parganas-I, South 24 Parganas- II, North Dinajpur, West Medinipur
TOTAL		649	

The State of Tamil Nadu is yet to accept the Navodaya Vidyalaya Scheme.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO. 298 FOR 9.8.2021 RAISED BY SHRI SANJAY SADASHIVRAO MANDLIK AND SHRI SUDHAKAR TUKARAM SHRANGARE, HON'BLE MEMBERS OF PARLIAMENT REGARDING CRITERIA FOR SETTING UP OF JNVS

State-wise details of requests received for setting up of new JNVs during last three years and the current year

Requests received in 2018

S.No.	Name of State	Name of district(s) for which requests received
1.	ANDHRA PRADESH	East Godavari
2.	ARUNACHAL PRADESH	Tirap, Upper Subansari
3.	ASSAM	Sonitpur, Hojai, South Salmara Mankachar, Charaideo, Majuli
4.	GUJARAT	Morbi
5.	JHARKHAND	Latehar, Dumka-II
6.	MANIPUR	Churachandpur
7.	MEGHALAYA	West Garo Hills, North Garo Hills
8.	ODISHA	Mayurbhanj
9.	RAJASTHAN	Barmer
10.	TAMIL NADU	All districts of the State
11.	TELANGANA	All newly carved out districts of the State

Requests received in 2019

S.No.	Name of State	Name of district(s) for which requests received
1.	ANDHRA PRADESH	Kurnool, Vishakapatnam
2.	ARUNACHAL PRADESH	All newly carved out districts of the State
3.	ASSAM	Sonitpur, Hojai, South Salmara Mankachar, Majuli, Charaideo
4.	KARNATAKA	Bidar, Belagavi, Bellari
5.	MADHYA PRADESH	Singrauli, Neemuch, Mandsaur, Damoh
6.	MAHARASHTRA	Thane
7.	MANIPUR	Tengnoupal, Chandel
8.	MIZORAM	Champhai
9.	TELANGANA	All newly carved out districts of the State
10.	UTTAR PRADESH	Bulandshahar, Lalitpur
11.	UTTARAKHAND	Dehradun

Requests received in 2020

S.No.	Name of State	Name of district(s) for which requests received
1.	ANDHRA PRADESH	Vishakapatnam, Nellore
2.	ARUNACHAL PRADESH	Basar
3.	BIHAR	Sheohar
4.	CHHATTISGARH	Balrampur, Sarguja
5.	GUJARAT	Ahmedabad
6.	MADHYA PRADESH	Anuppur, Niwari
7.	MANIPUR	Churachandpur
8.	PUNJAB	Kapurthala
9.	TELANGANA	All newly carved out districts of the State
10.	UTTAR PRADESH	Sonebhadra
11.	UTTARAKHAND	Uttarkashi, Pauri Garhwal

Requests received in 2021

S.No.	Name of State	Name of district(s) for which requests received
1.	ANDHRA PRADESH	Chitoor
2.	CHHATTISGARH	Rajnandgaon
3.	HIMACHAL PRADESH	Chamba
4.	JAMMU & KASHMIR	Opening of JNVs in the State
5.	KARNATAKA	Shivamogga, Koppal
6.	MAHARASHTRA	Nagpur
7.	ODISHA	Malkangiri
